

(a) the number of women engaged in the Fishing and Fish processing industries in each state;

(b) whether the Government are aware of the increasing exploitation of women in the fishing and fish processing units; and

(c) if so, the efforts made by the Government to save the women workers engaged in fish and fish processing units from exploitation?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : (a) Women, specially those belonging to fishing communities, assist in handling, processing and marketing of fish produce from the inland and/or coastal fishery sectors throughout India. These and other women are also employed in fish processing industries, both in the organised and unorganised sectors. However, no statistics about their number are being maintained.

(b) The Government has not received any complaint about the alleged exploitation of these women.

(c) Does not arise.

#### **Hydel Power Projects of Karnataka**

175. SHRI A. VENKATESH NAIK : Will the Minister of POWER be pleased to state :

(a) whether it is a fact that BEDTHI and DANDELI hydro-electric projects in Karnataka have been sent for approval; and

(b) if so, the time by which the Government propose to clear these power projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) and (b). Bedthi (Gangavali) Hydro-electric Project with an installed capacity of 2x105 MW was accorded investment decision on 2nd April, 1979 subject to forest clearance. The environment assessment studies as required by Ministry of Environment and Forest are being carried out by the Karnataka Power corporation Limited (KPCL).

Dandeli Hydro-electric Project with an installed capacity of 2x25 MW was accorded investment decision on 14th May, 1980. The clearance for execution of the project was subject to issue of forest clearance. The project has been rejected by Ministry of Environment and forest (MOEF).

#### **Drugs Under Price Control**

176. DR. SHRIMATI K.S. SOUNDARAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government as well as Kelkar committee had recommended annual review of the list of bulk drugs and bring all those drugs under price control, which had a turnover of Rs. 50 lakh or more;

(b) if so, the details thereof; and

(c) the name of drugs included in the years 1993 and 1994 and the number of cases pending for review as on 31st July, 1994?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEPARTMENT (SHRI EDUARDO FALEIRO) : (a) to (c). One of the criteria followed by Kelkar Committee was to include drugs having a turnover of Rs. 50 lakhs or more under price control. In its supplementary report the Committee had also suggested that the list of price controlled drugs should be reviewed periodically. Decisions of the Committee were reflected in the DPCO, 1987. However, since the criteria adopted came under criticism, a fresh review was undertaken which has resulted in the modifications in Drug Policy 1986, announced in September, 1994 and the DPCO of 1995. There were no changes in the list of drugs under price control during the year 1993 and 1994.

#### **Hydel Project of Karnataka**

177. SHRI A. VENKATESH NAIK : Will the Minister of POWER be pleased to state :

(a) whether the Government of Karnataka is taking up work on the SHIVANASAMUDRA hydel power project to generate 270 MW during next year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILA BEN CHIMANBHAI PATEL) : (a) and (b). The Project Report on Shivasamudharam Seasonal Power Scheme (2 x 135 MW), located in Mysore district of Karnataka, was received in the Central Electricity Authority (CEA) in October, 1987. It was examined by the CEA and returned to Karnataka Power Corporation Limited in October, 1988 for re-submission for techno-economic clearance after resolution of the Inter-state aspects.